

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 712**

**TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2023/ SRAVANA 4, 1945 (SAKA)**

**SEATS RESERVED FOR CIVIL TERRORIST VICTIM CANDIDATES**

**712 DR. PRASHANTA NANDA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of Civil Terrorist Victims who have been assigned seats from the Central pool for MBBS/ BDS programmes in 2022-23, State-wise/Union Territory-wise;**

**(b) the quantum of funds realised for the allotment of seats and facilitation of the candidates;**

**(c) whether Government seeks to provide scholarships, in addition to the provision of seats for such candidates; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) :Two candidates of Civil Terrorist Victims from the Union Territory of Jammu & Kashmir have been allocated MBBS seats from the Central Pool in 2022-23.**

**(b) to (d): There is no provision of fund and Scholarship for such candidates.**

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